

TOURISM AND CIVIL AVIATION
be pleased to state:

(a) whether Tourism and Civil Aviation have formulated a scheme for constructing joint venture minimum price hotels at important centres to bring about balanced growth of tourism in all the regions; and

(b) whether Jammu and Kashmir State will also be covered under the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN): (a) I.T.D.C. has formulated a scheme for setting up medium priced hotels in the joint sector in collaboration with State Government/State Tourism Corporation at selected tourist centres so as to ensure a balanced growth of tourism in all regions by pooling available resources and avoiding duplication of efforts.

(b) The above scheme is open to all States/Union Territories including Jammu and Kashmir State. The implementation of any project under this scheme is subject to satisfactory feasibility studies and availability of resources.

Short Haul Aircraft for IAF/Coast-Guard Vayudoot

2160. **SHRI HANNAN MOLLAH:** Will the Minister of DEFENCE be pleased to state:

(a) whether choice of short-haul aircraft for the IAF, Coast-Guard, Vayudoot etc., has been finally made;

(b) if not, by when it is likely to be decided and the reasons for this delay; and

(c) if so, by when would deliveries of this aircraft commence?

THE MINISTER OF DEFENCE (SHRI R. VENKATRAMAN): (a) No, Sir.

(b) It is not possible to say when the decision would be taken.

(c) Does not arise.

Discipline among States and Central Ministries

2161. **SHRI V. KISHORE CHANDRA S. DEO:** Will the Minister of FINANCE be pleased to state:

(a) whether Government are considering measures to effect discipline among the States and Central Ministries in order to tide over the economic situation in the country; and

(b) if so, the details of the measures being considered to meet the situation?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) and (b). Instructions are already in force to the Central Ministries for observance of austerity and economy in expenditure, particularly the non-developmental expenditure. The Prime Minister wrote to the Chief Ministers of the States in October 1980, emphasizing the need for financial discipline and advising them strictly to regulate the expenditure on the basis of firm availability of resources and to avoid recourse to overdrafts. This advice has been reiterated from time to time in the meeting with the State Governments in the Ministry of Finance and the Planning Commission.

Scheme for Financing Primary Agricultural Societies by Commercial Banks

2162. **SHRI KAMAL NATH:** Will the Minister of FINANCE be pleased to state:

(a) whether the scheme for financing primary agricultural societies by commercial banks is being scrapped;

(b) if so, the reasons therefor and what would be the modalities of winding it up;

(c) whether the scheme was reviewed by the Reserve Bank; and

(d) if so, the findings thereof?